

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-1311/ND/2018

Under Section: 9 of IBC Code, 2016.

In the matter of:

Deepak Khandewal

.....Applicant

Vs.

FE Aagrochem Pvt. Ltd.

.....Respondent

Order delivered on 03.10.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant :

For the Respondent :

ORDER

None appears for the applicant. In the interest of Justice,
matter adjourned to 12.10.2018.

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Goldy Sehgal

